

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Roopa Dileep
Vs
Kellax Surgicals Pvt. Ltd. & Others

MAIN PETITION NUMBER : CP/79(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA(CA)/23(CHE)/2024, IA/20(CHE)/2024

COMMON ORDER

Present: Shri. Alagappan, Ld. Counsel for the Applicant.
Shri. Kiran, Ld. Counsel for R1 & R2.

Arguments have already been advanced by Ld. Counsels for the parties.

Parties are directed to file written synopsis along with the case laws within two weeks from today.

List the applications on **29.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs